



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 05/2025-26 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Ms. Shubhra, Sr. Development Commissioner & Addl. DGFT on 28.08.2025 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 442 applications were considered by the IMWG , out of which total 106 cases were approved (out of which 29 approved on *post-facto* basis, 26 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 55 applications approved subject to clear and unconditional NOC of one IMWG members). 13 applications have been dropped and 00 application have been rejected and 00 have been denied by IMWG members from the agenda. The remaining 323 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address.

S. No	File/Name	Present Status
1.	HQRSCMTAPPLY00001798AM25	Deferred
2.	HQRSCMTAPPLY00001866AM25	Deferred
3.	HQRSCMTAPPLY00002227AM25	Deferred
4.	HQRSCMTAPPLY00002246AM25	Deferred
5.	HQRSCMTAPPLY00002371AM25	Deferred
6.	HQRSCMTAPPLY00002423AM25	Deferred
7.	HQRSCMTAPPLY00002433AM25	Deferred
8.	HQRSCMTAPPLY00002436AM25	Deferred
9.	HQRSCMTAPPLY00002485AM25	Deferred
10.	HQRSCMTAPPLY00002513AM25	Deferred
11.	HQRSCMTAPPLY00002666AM25	Deferred
12.	HQRSCMTAPPLY00002679AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	HQRSCMTAPPLY00002765AM25	Deferred

14.	HQRSCMTAPPLY00002783AM25	Deferred
15.	HQRSCMTAPPLY00002837AM25	Deferred
16.	HQRSCMTAPPLY00002839AM25	Deferred
17.	HQRSCMTAPPLY00002840AM25	Deferred
18.	HQRSCMTAPPLY00002841AM25	Deferred
19.	HQRSCMTAPPLY00002847AM25	Deferred
20.	HQRSCMTAPPLY00002851AM25	Deferred
21.	HQRSCMTAPPLY00002852AM25	Deferred
22.	HQRSCMTAPPLY00002854AM25	Deferred
23.	HQRSCMTAPPLY00002856AM25	Deferred
24.	HQRSCMTAPPLY00002858AM25	Deferred
25.	HQRSCMTAPPLY00002889AM25	Deferred
26.	HQRSCMTAPPLY00002890AM25	Deferred
27.	HQRSCMTAPPLY00002899AM25	Deferred
28.	HQRSCMTAPPLY00002900AM25	Deferred
29.	HQRSCMTAPPLY00002921AM25	Deferred
30.	HQRSCMTAPPLY00002940AM25	Deferred
31.	HQRSCMTAPPLY00002953AM25	Deferred.
32.	HQRSCMTAPPLY00002954AM25	Deferred
33.	HQRSCMTAPPLY00002955AM25	Deferred
34.	HQRSCMTAPPLY00002986AM25	Deferred
35.	HQRSCMTAPPLY00003002AM25	Deferred
36.	HQRSCMTAPPLY00003021AM25	Deferred
37.	HQRSCMTAPPLY00003027AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
38.	HQRSCMTAPPLY00003057AM25	Deferred
39.	HQRSCMTAPPLY00003113AM25	Deferred
40.	HQRSCMTAPPLY00003143AM25	Deferred
41.	HQRSCMTAPPLY00003183AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
42.	HQRSCMTAPPLY00003197AM25	Deferred.

43.	HQRSCMTAPPLY00003224AM25	Deferred
44.	HQRSCMTAPPLY00003247AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
45.	HQRSCMTAPPLY00000005AM26	Deferred
46.	HQRSCMTAPPLY00000007AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
47.	HQRSCMTAPPLY00000010AM26	Deferred
48.	HQRSCMTAPPLY00000016AM26	Deferred
49.	HQRSCMTAPPLY00000018AM26	Deferred
50.	HQRSCMTAPPLY00000034AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
51.	HQRSCMTAPPLY00000046AM26	Deferred
52.	HQRSCMTAPPLY00000059AM26	Deferred.
53.	HQRSCMTAPPLY00000066AM26	Deferred
54.	HQRSCMTAPPLY00000071AM26	Deferred
55.	HQRSCMTAPPLY00000125AM26	Deferred
56.	HQRSCMTAPPLY00000151AM26	Deferred
57.	HQRSCMTAPPLY00000152AM26	Deferred
58.	HQRSCMTAPPLY00000226AM26	Deferred
59.	HQRSCMTAPPLY00000227AM26	Deferred
60.	HQRSCMTAPPLY00000237AM26	Deferred
61.	HQRSCMTAPPLY00000261AM26	Deferred
62.	HQRSCMTAPPLY00000266AM26	Deferred
63.	HQRSCMTAPPLY00000267AM26	Deferred
64.	HQRSCMTAPPLY00000271AM26	Deferred
65.	HQRSCMTAPPLY00000297AM26	Deferred
66.	HQRSCMTAPPLY00000299AM26	Deferred
67.	HQRSCMTAPPLY00000302AM26	Deferred
68.	HQRSCMTAPPLY00000311AM26	Deferred
69.	HQRSCMTAPPLY00000313AM26	Deferred
70.	HQRSCMTAPPLY00000314AM26	Deferred

71.	HQRSCMTAPPLY00000319AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
72.	HQRSCMTAPPLY00000322AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
73.	HQRSCMTAPPLY00000324AM26	Deferred
74.	HQRSCMTAPPLY00000340AM26	Deferred
75.	HQRSCMTAPPLY00000354AM26	Deferred
76.	HQRSCMTAPPLY00000358AM26	Deferred
77.	HQRSCMTAPPLY00000366AM26	Deferred
78.	HQRSCMTAPPLY00000367AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
79.	HQRSCMTAPPLY00000368AM26	Deferred
80.	HQRSCMTAPPLY00000397AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
81.	HQRSCMTAPPLY00000398AM26	Deferred
82.	HQRSCMTAPPLY00000399AM26	Deferred
83.	HQRSCMTAPPLY00000412AM26	Deferred.
84.	HQRSCMTAPPLY00000413AM26	Deferred.
85.	HQRSCMTAPPLY00000425AM26	Deferred
86.	HQRSCMTAPPLY00000432AM26	Deferred
87.	HQRSCMTAPPLY00000435AM26	Deferred
88.	HQRSCMTAPPLY00000436AM26	Approved
89.	HQRSCMTAPPLY00000437AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
90.	HQRSCMTAPPLY00000438AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
91.	HQRSCMTAPPLY00000439AM26	Approved
92.	HQRSCMTAPPLY00000441AM26	Deferred
93.	HQRSCMTAPPLY00000449AM26	Deferred
94.	HQRSCMTAPPLY00000451AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
95.	HQRSCMTAPPLY00000454AM26	Deferred
96.	HQRSCMTAPPLY00000458AM26	Approved subject to receipt of clear and un-conditional NOC of one agency

97.	HQRSCMTAPPLY00000459AM26	Deferred
98.	HQRSCMTAPPLY00000469AM26	Deferred
99.	HQRSCMTAPPLY00000470AM26	Deferred
100.	HQRSCMTAPPLY00000474AM26	Deferred
101.	HQRSCMTAPPLY00000478AM26	Deferred.
102.	HQRSCMTAPPLY00000480AM26	Deferred
103.	HQRSCMTAPPLY00000482AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
104.	HQRSCMTAPPLY00000483AM26	Deferred
105.	HQRSCMTAPPLY00000484AM26	Deferred
106.	HQRSCMTAPPLY00000485AM26	Deferred
107.	HQRSCMTAPPLY00000488AM26	Deferred
108.	HQRSCMTAPPLY00000493AM26	Deferred
109.	HQRSCMTAPPLY00000503AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
110.	HQRSCMTAPPLY00000504AM26	Deferred
111.	HQRSCMTAPPLY00000509AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
112.	HQRSCMTAPPLY00000510AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
113.	HQRSCMTAPPLY00000511AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
114.	HQRSCMTAPPLY00000512AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
115.	HQRSCMTAPPLY00000513AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
116.	HQRSCMTAPPLY00000527AM26	Deferred
117.	HQRSCMTAPPLY00000528AM26	Deferred
118.	HQRSCMTAPPLY00000530AM26	Deferred
119.	HQRSCMTAPPLY00000532AM26	Deferred
120.	HQRSCMTAPPLY00000554AM26	Deferred
121.	HQRSCMTAPPLY00000555AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
122.	HQRSCMTAPPLY00000560AM26	Deferred

123.	HQRSCMTAPPLY00000561AM26	Deferred
124.	HQRSCMTAPPLY00000562AM26	Deferred
125.	HQRSCMTAPPLY00000563AM26	Deferred
126.	HQRSCMTAPPLY00000564AM26	Deferred
127.	HQRSCMTAPPLY00000567AM26	Deferred
128.	HQRSCMTAPPLY00000571AM26	Deferred
129.	HQRSCMTAPPLY00000572AM26	Deferred
130.	HQRSCMTAPPLY00000574AM26	Deferred
131.	HQRSCMTAPPLY00000575AM26	Deferred
132.	HQRSCMTAPPLY00000582AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
133.	HQRSCMTAPPLY00000589AM26	Deferred
134.	HQRSCMTAPPLY00000590AM26	Deferred
135.	HQRSCMTAPPLY00000594AM26	Deferred
136.	HQRSCMTAPPLY00000599AM26	Deferred
137.	HQRSCMTAPPLY00000608AM26	Deferred
138.	HQRSCMTAPPLY00000611AM26	Deferred
139.	HQRSCMTAPPLY00000613AM26	Deferred
140.	HQRSCMTAPPLY00000614AM26	Deferred
141.	HQRSCMTAPPLY00000615AM26	Deferred
142.	HQRSCMTAPPLY00000619AM26	Deferred
143.	HQRSCMTAPPLY00000620AM26	Deferred
144.	HQRSCMTAPPLY00000621AM26	Deferred
145.	HQRSCMTAPPLY00000622AM26	Deferred
146.	HQRSCMTAPPLY00000624AM26	Deferred
147.	HQRSCMTAPPLY00000635AM26	Deferred
148.	HQRSCMTAPPLY00000638AM26	Deferred
149.	HQRSCMTAPPLY00000639AM26	Deferred
150.	HQRSCMTAPPLY00000642AM26	Deferred
151.	HQRSCMTAPPLY00000643AM26	Approved subject to receipt of clear and un-conditional NOC of one agency

152.	HQRSCMTAPPLY00000645AM26	Deferred
153.	HQRSCMTAPPLY00000646AM26	Deferred
154.	HQRSCMTAPPLY00000651AM26	Deferred
155.	HQRSCMTAPPLY00000654AM26	Deferred
156.	HQRSCMTAPPLY00000656AM26	Deferred
157.	HQRSCMTAPPLY00000657AM26	Deferred
158.	HQRSCMTAPPLY00000659AM26	Deferred
159.	HQRSCMTAPPLY00000660AM26	Deferred
160.	HQRSCMTAPPLY00000664AM26	Deferred
161.	HQRSCMTAPPLY00000665AM26	Deferred
162.	HQRSCMTAPPLY00000666AM26	Deferred
163.	HQRSCMTAPPLY00000667AM26	Deferred
164.	HQRSCMTAPPLY00000668AM26	Deferred
165.	HQRSCMTAPPLY00000669AM26	Deferred
166.	HQRSCMTAPPLY00000671AM26	Deferred
167.	HQRSCMTAPPLY00000672AM26	Deferred
168.	HQRSCMTAPPLY00000675AM26	Deferred
169.	HQRSCMTAPPLY00000677AM26	Deferred
170.	HQRSCMTAPPLY00000678AM26	Deferred
171.	HQRSCMTAPPLY00000679AM26	Deferred
172.	HQRSCMTAPPLY00000681AM26	Deferred
173.	HQRSCMTAPPLY00000682AM26	Deferred
174.	HQRSCMTAPPLY00000683AM26	Deferred
175.	HQRSCMTAPPLY00000685AM26	Deferred
176.	HQRSCMTAPPLY00000686AM26	Deferred
177.	HQRSCMTAPPLY00000687AM26	Deferred
178.	HQRSCMTAPPLY00000690AM26	Deferred
179.	HQRSCMTAPPLY00000691AM26	Deferred
180.	HQRSCMTAPPLY00000692AM26	Deferred
181.	HQRSCMTAPPLY00000693AM26	Deferred

182.	HQRSCMTAPPLY00000695AM26	Deferred
183.	HQRSCMTAPPLY00000696AM26	Deferred
184.	HQRSCMTAPPLY00000697AM26	Deferred
185.	HQRSCMTAPPLY00000700AM26	Deferred
186.	HQRSCMTAPPLY00000710AM26	Deferred
187.	HQRSCMTAPPLY00000714AM26	Deferred
188.	HQRSCMTAPPLY00000716AM26	Deferred
189.	HQRSCMTAPPLY00000720AM26	Deferred
190.	HQRSCMTAPPLY00000728AM26	Deferred
191.	HQRSCMTAPPLY00000729AM26	Deferred
192.	HQRSCMTAPPLY00000730AM26	Deferred
193.	HQRSCMTAPPLY00000731AM26	Deferred
194.	HQRSCMTAPPLY00000733AM26	Deferred
195.	HQRSCMTAPPLY00000737AM26	Deferred
196.	HQRSCMTAPPLY00000738AM26	Deferred
197.	HQRSCMTAPPLY00000739AM26	Deferred
198.	HQRSCMTAPPLY00000747AM26	Deferred
199.	HQRSCMTAPPLY00000748AM26	Deferred
200.	HQRSCMTAPPLY00000750AM26	Deferred
201.	HQRSCMTAPPLY00000752AM26	Deferred
202.	HQRSCMTAPPLY00000753AM26	Deferred
203.	HQRSCMTAPPLY00000754AM26	Deferred
204.	HQRSCMTAPPLY00000755AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
205.	HQRSCMTAPPLY00000756AM26	Deferred
206.	HQRSCMTAPPLY00000757AM26	Deferred
207.	HQRSCMTAPPLY00000758AM26	Deferred
208.	HQRSCMTAPPLY00000759AM26	Deferred
209.	HQRSCMTAPPLY00000760AM26	Deferred
210.	HQRSCMTAPPLY00000761AM26	Deferred

211.	HQRSCMTAPPLY00000762AM26	Deferred
212.	HQRSCMTAPPLY00000769AM26	Deferred
213.	HQRSCMTAPPLY00000771AM26	Deferred
214.	HQRSCMTAPPLY00000772AM26	Deferred
215.	HQRSCMTAPPLY00000773AM26	Deferred
216.	HQRSCMTAPPLY00000774AM26	Deferred
217.	HQRSCMTAPPLY00000775AM26	Deferred

218.	HQRSCMTAPPLY00000776AM26	Deferred
219.	HQRSCMTAPPLY00000777AM26	Deferred.
220.	HQRSCMTAPPLY00000778AM26	Deferred
221.	HQRSCMTAPPLY00000779AM26	Deferred
222.	HQRSCMTAPPLY00000780AM26	Deferred
223.	HQRSCMTAPPLY00000781AM26	Deferred
224.	HQRSCMTAPPLY00000783AM26	Deferred
225.	HQRSCMTAPPLY00000791AM26	Deferred
226.	HQRSCMTAPPLY00000792AM26	Deferred
227.	HQRSCMTAPPLY00000793AM26	Post Facto Approval
228.	HQRSCMTAPPLY00000794AM26	Deferred
229.	HQRSCMTAPPLY00000800AM26	Deferred
230.	HQRSCMTAPPLY00000801AM26	Deferred
231.	HQRSCMTAPPLY00000804AM26	Deferred
232.	HQRSCMTAPPLY00000805AM26	Deferred
233.	HQRSCMTAPPLY00000808AM26	Deferred
234.	HQRSCMTAPPLY00000809AM26	Deferred
235.	HQRSCMTAPPLY00000810AM26	Deferred
236.	HQRSCMTAPPLY00000811AM26	Deferred
237.	HQRSCMTAPPLY00000812AM26	Deferred
238.	HQRSCMTAPPLY00000813AM26	Deferred
239.	HQRSCMTAPPLY00000814AM26	Deferred

240.	HQRSCMTAPPLY00000817AM26	Deferred
241.	HQRSCMTAPPLY00000821AM26	Deferred
242.	HQRSCMTAPPLY00000822AM26	Deferred
243.	HQRSCMTAPPLY00000823AM26	Deferred
244.	HQRSCMTAPPLY00000824AM26	Deferred
245.	HQRSCMTAPPLY00000825AM26	Deferred
246.	HQRSCMTAPPLY00000827AM26	Deferred
247.	HQRSCMTAPPLY00000829AM26	Deferred
248.	HQRSCMTAPPLY00000830AM26	Deferred
249.	HQRSCMTAPPLY00000831AM26	Deferred
250.	HQRSCMTAPPLY00000832AM26	Deferred
251.	HQRSCMTAPPLY00000834AM26	Deferred
252.	HQRSCMTAPPLY00000836AM26	Deferred
253.	HQRSCMTAPPLY00000837AM26	Deferred
254.	HQRSCMTAPPLY00000847AM26	Deferred
255.	HQRSCMTAPPLY00000850AM26	Deferred
256.	HQRSCMTAPPLY00000853AM26	Deferred
257.	HQRSCMTAPPLY00000857AM26	Deferred
258.	HQRSCMTAPPLY00000862AM26	Deferred
259.	HQRSCMTAPPLY00000864AM26	Deferred
260.	HQRSCMTAPPLY00000865AM26	Deferred
261.	HQRSCMTAPPLY00000866AM26	Deferred
262.	HQRSCMTAPPLY00000869AM26	Deferred
263.	HQRSCMTAPPLY00000870AM26	Deferred
264.	HQRSCMTAPPLY00000871AM26	Deferred
265.	HQRSCMTAPPLY00000872AM26	Deferred
266.	HQRSCMTAPPLY00000873AM26	Deferred
267.	HQRSCMTAPPLY00000874AM26	Deferred
268.	HQRSCMTAPPLY00000880AM26	Deferred
269.	HQRSCMTAPPLY00000881AM26	Deferred

270.	HQRSCMTAPPLY00000882AM26	Deferred
271.	HQRSCMTAPPLY00000884AM26	Deferred
272.	HQRSCMTAPPLY00000890AM26	Deferred
273.	HQRSCMTAPPLY00000892AM26	Deferred
274.	HQRSCMTAPPLY00000893AM26	Deferred
275.	HQRSCMTAPPLY00000894AM26	Deferred
276.	HQRSCMTAPPLY00000896AM26	Deferred
277.	HQRSCMTAPPLY00000898AM26	Deferred
278.	HQRSCMTAPPLY00000899AM26	Deferred
279.	HQRSCMTAPPLY00000905AM26	Deferred
280.	HQRSCMTAPPLY00000930AM26	Deferred
281.	HQRSCMTAPPLY00000935AM26	Deferred
282.	HQRSCMTAPPLY00000938AM26	Deferred
283.	HQRSCMTAPPLY00000939AM26	Deferred
284.	HQRSCMTAPPLY00000940AM26	Deferred
285.	HQRSCMTAPPLY00000943AM26	Deferred
286.	HQRSCMTAPPLY00000944AM26	Deferred
287.	HQRSCMTAPPLY00000947AM26	Deferred
288.	HQRSCMTAPPLY00000952AM26	Deferred
289.	HQRSCMTAPPLY00000953AM26	Deferred
290.	HQRSCMTAPPLY00000954AM26	Deferred
291.	HQRSCMTAPPLY00000955AM26	Deferred
292.	HQRSCMTAPPLY00000956AM26	Deferred
293.	HQRSCMTAPPLY00000957AM26	Deferred
294.	HQRSCMTAPPLY00000958AM26	Deferred
295.	HQRSCMTAPPLY00000959AM26	Deferred
296.	HQRSCMTAPPLY00000960AM26	Deferred
297.	HQRSCMTAPPLY00000962AM26	Deferred
298.	HQRSCMTAPPLY00000964AM26	Deferred
299.	HQRSCMTAPPLY00000967AM26	Deferred

300.	HQRSCMTAPPLY00000968AM26	Deferred
301.	HQRSCMTAPPLY00000969AM26	Deferred
302.	HQRSCMTAPPLY00000970AM26	Deferred
303.	HQRSCMTAPPLY00000972AM26	Deferred
304.	HQRSCMTAPPLY00000973AM26	Deferred
305.	HQRSCMTAPPLY00000975AM26	Deferred
306.	HQRSCMTAPPLY00000977AM26	Deferred
307.	HQRSCMTAPPLY00000986AM26	Deferred
308.	HQRSCMTAPPLY00000987AM26	Deferred
309.	HQRSCMTAPPLY00000989AM26	Deferred
310.	HQRSCMTAPPLY00000990AM26	Deferred
311.	HQRSCMTAPPLY00000991AM26	Deferred
312.	HQRSCMTAPPLY00001000AM26	Deferred
313.	HQRSCMTAPPLY00001001AM26	Deferred
314.	HQRSCMTAPPLY00001002AM26	Deferred
315.	HQRSCMTAPPLY00001004AM26	Deferred
316.	HQRSCMTAPPLY00001006AM26	Deferred
317.	HQRSCMTAPPLY00001007AM26	Deferred
318.	HQRSCMTAPPLY00001008AM26	Deferred
319.	HQRSCMTAPPLY00001009AM26	Deferred
320.	HQRSCMTAPPLY00001010AM26	Deferred
321.	HQRSCMTAPPLY00001012AM26	Deferred
322.	HQRSCMTAPPLY00001013AM26	Deferred
323.	HQRSCMTAPPLY00001016AM26	Deferred
324.	HQRSCMTAPPLY00001017AM26	Deferred
325.	HQRSCMTAPPLY00001018AM26	Deferred
326.	HQRSCMTAPPLY00001022AM26	Deferred
327.	HQRSCMTAPPLY00001024AM26	Deferred
328.	HQRSCMTAPPLY00001025AM26	Deferred
329.	HQRSCMTAPPLY00001028AM26	Deferred

330.	HQRSCMTAPPLY00001029AM26	Deferred
331.	HQRSCMTAPPLY00001031AM26	Deferred
332.	HQRSCMTAPPLY00001032AM26	Deferred
333.	HQRSCMTAPPLY00001033AM26	Deferred
334.	HQRSCMTAPPLY00001034AM26	Deferred
335.	HQRSCMTAPPLY00001064AM26	Deferred
336.	HQRSCMTAPPLY00001065AM26	Deferred
337.	HQRSCMTAPPLY00001072AM26	Deferred
338.	HQRSCMTAPPLY00001073AM26	Deferred
339.	HQRSCMTAPPLY00001074AM26	Deferred
340.	HQRSCMTAPPLY00001075AM26	Deferred
341.	HQRSCMTAPPLY00001076AM26	Deferred

4. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier ‘Approved subject to clear and un-conditional NOC of one IMWG member’ in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from ‘Approved’ to ‘Deferred’ or ‘Rejected’ as indicated against each case in the tabulated statement given below .

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00002224AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	HQRSCMTAPPLY00002384AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	HQRSCMTAPPLY00002337AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	HQRSCMTAPPLY00002494AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	HQRSCMTAPPLY00003001AM25	DROPPED
6.	HQRSCMTAPPLY00003011AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	HQRSCMTAPPLY00002427AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	HQRSCMTAPPLY00003099AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	HQRSCMTAPPLY00000073AM26	Approved subject to receipt of clear and un-conditional NOC of one

		agency
10.	HQRSCMTAPPLY00000116AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
11.	HQRSCMTAPPLY00003205AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	HQRSCMTAPPLY00003094AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	HQRSCMTAPPLY00003212AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	HQRSCMTAPPLY00000002AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	HQRSCMTAPPLY00000009AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	HQRSCMTAPPLY00000060AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	HQRSCMTAPPLY00000104AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	HQRSCMTAPPLY00000105AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	HQRSCMTAPPLY00000162AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	HQRSCMTAPPLY00000202AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	HQRSCMTAPPLY00000240AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	HQRSCMTAPPLY00000241AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	HQRSCMTAPPLY00000295AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
24.	HQRSCMTAPPLY00002964AM25	Approved subject to receipt of clear and un-conditional NOC of one agency
25.	HQRSCMTAPPLY00000298AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
26.	HQRSCMTAPPLY00000355AM26	Approved subject to receipt of clear and un-conditional NOC of one agency
27.	HQRSCMTAPPLY00000487AM26	Approved subject to receipt of clear and un-conditional NOC of one agency

4. Cases which are Approved

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00003132AM25	Approved
2.	HQRSCMTAPPLY00003116AM25	Approved
3.	HQRSCMTAPPLY00003086AM25	Approved
4.	HQRSCMTAPPLY00000031AM26	Approved
5.	HQRSCMTAPPLY00002673AM25	Approved
6.	HQRSCMTAPPLY00003024AM25	Approved
7.	HQRSCMTAPPLY00000011AM26	Approved
8.	HQRSCMTAPPLY00000069AM26	Approved
9.	HQRSCMTAPPLY00000109AM26	Approved
10.	HQRSCMTAPPLY00000145AM26	Approved
11.	HQRSCMTAPPLY00000198AM26	Approved
12.	HQRSCMTAPPLY00000200AM26	Approved
13.	HQRSCMTAPPLY00000239AM26	Approved
14.	HQRSCMTAPPLY00000287AM26	Approved
15.	HQRSCMTAPPLY00000309AM26	Approved
16.	HQRSCMTAPPLY00000317AM26	Approved
17.	HQRSCMTAPPLY00000359AM26	Approved
18.	HQRSCMTAPPLY00000360AM26	Approved
19.	HQRSCMTAPPLY00000434AM26	Approved
20.	HQRSCMTAPPLY00000448AM26	Approved
21.	HQRSCMTAPPLY00000453AM26	Approved
22.	HQRSCMTAPPLY00000491AM26	Approved
23.	HQRSCMTAPPLY00000565AM26	Approved
24.	HQRSCMTAPPLY00000460AM26	Approved

5. Cases which are DROPPED/REJECTED.

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00003179AM25	DROPPED

2.	HQRSCMTAPPLY00000606AM26	DROPPED
3.	HQRSCMTAPPLY00000826AM26	DROPPED
4.	HQRSCMTAPPLY00000988AM26	DROPPED
5.	HQRSCMTAPPLY00001014AM26	DROPPED
6.	HQRSCMTAPPLY00000406AM26	DROPPED
7.	HQRSCMTAPPLY00000408AM26	DROPPED
8.	HQRSCMTAPPLY00000442AM26	DROPPED
9.	HQRSCMTAPPLY00000452AM26	DROPPED
10.	HQRSCMTAPPLY00000526AM26	DROPPED
11.	HQRSCMTAPPLY00000536AM26	DROPPED
12.	HQRSCMTAPPLY00000568AM26	DROPPED

7. Cases for Ex-Post- Facto approval

Sl. No	Firm's name and File No.	Remark
1.	HQRSCMTAPPLY00000404AM26	Post Facto Approved
2.	HQRSCMTAPPLY00000417AM26	Post Facto Approved
3.	HQRSCMTAPPLY00000592AM26	Post Facto Approved
4.	HQRSCMTAPPLY00000595AM26	Post Facto Approved
5.	HQRSCMTAPPLY00000650AM26	Post Facto Approved
6.	HQRSCMTAPPLY00000676AM26	Post Facto Approved
7.	HQRSCMTAPPLY00000684AM26	Post Facto Approved
8.	HQRSCMTAPPLY00000763AM26	Post Facto Approved
9.	HQRSCMTAPPLY00000770AM26	Post Facto Approved
10.	HQRSCMTAPPLY00000795AM26	Post Facto Approved
11.	HQRSCMTAPPLY00000796AM26	Post Facto Approved
12.	HQRSCMTAPPLY00000798AM26	Post Facto Approval
13.	HQRSCMTAPPLY00000803AM26	Post Facto Approved
14.	HQRSCMTAPPLY00000849AM26	Post Facto Approved
15.	HQRSCMTAPPLY00000863AM26	Post Facto Approved

16.	HQRSCMTAPPLY00000885AM26	Post Facto Approved
17.	HQRSCMTAPPLY00000886AM26	Post Facto Approved
18.	HQRSCMTAPPLY00000887AM26	Post Facto Approved
19.	HQRSCMTAPPLY00000888AM26	Post Facto Approved
20.	HQRSCMTAPPLY00000889AM26	Post Facto Approved
21.	HQRSCMTAPPLY00003206AM25	Post Facto Approved
22.	HQRSCMTAPPLY00000325AM26	Post Facto Approved
23.	HQRSCMTAPPLY00000326AM26	Post Facto Approved
24.	HQRSCMTAPPLY00000557AM26	Post Facto Approved
25.	HQRSCMTAPPLY00000573AM26	Post Facto Approved
26.	HQRSCMTAPPLY00000600AM26	Post Facto Approved
27.	HQRSCMTAPPLY00000601AM26	Post Facto Approval
28.	HQRSCMTAPPLY00000828AM26	Post Facto Approved
29.	HQRSCMTAPPLY00000835AM26	Post Facto Approved
30.	HQRSCMTAPPLY00000919AM26	Post Facto Approved
31.	HQRSCMTAPPLY00000934AM26	Post Facto Approved
32.	HQRSCMTAPPLY00003182AM25	Post Facto Approved
33.	HQRSCMTAPPLY00000278AM26	Post Facto Approved
34.	HQRSCMTAPPLY00000390AM26	Post Facto Approved
35.	HQRSCMTAPPLY00000481AM26	Post Facto Approved
36.	HQRSCMTAPPLY00000489AM26	Post Facto Approved
37.	HQRSCMTAPPLY00000806AM26	Post Facto Approved
38.	HQRSCMTAPPLY00000807AM26	Post Facto Approved

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.
